

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
23.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.

CP (IB) No. 229/9/HDB/2022
U/s 9 of IBC, 2016

IN THE MATTER OF:

Sushmitha Enterprises

... Operational Creditor

Vs

M/s. Kanakadurga Township Pvt Ltd

... Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. PCS Ms. K Devangi for the Operational Creditor present. No representation for the Corporate Debtor. Counter of the Corporate Debtor is filed on 20.09.2022. However, the Ld. PCS for the Operational Creditor states that she has not been served with a copy. Hence, the Corporate Debtor is directed to serve a copy of the counter within one week and file compliances before this Adjudicating Authority.

List the matter for hearing on 03.11.2022

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)